

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
 WEST ZONAL BENCH : MUMBAI
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
 MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
SINGLE MEMBER
COURT NO. : ROOM NO. : 504

DATED : 05/01/2018

DAY : Friday

Time : Hrs

CORAM:

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDE NT</u>	<u>REPRESENTATIVE S</u>	<u>REMARK S</u>
<u>REGULAR MATTERS</u>				
1	C/959/2007	C.C., Mumbai(export Promotion) -Vs- Wockhardt Towers	DR/IP	*
2	C/87111/201 6	ABHIJEET INFRASTRUCTURE LTD -Vs- CC (IMPORT) MUMBAI	IP/DR	
3	C/87336/201 7	RVL LOGISTICS (I) PVT. LTD. -Vs- CC (ACC & EXPORT) MUMBAI	Prashant Patankar /DR	
4	C/87350/201 7	SHRI JAYESH KRISHNA MHATRE -Vs- CC (NHAVA SHEVA-I), MUMBAI	IP/DR	
5	C/87362/201 7	Arj Exim India -Vs- C.C., Chennai(Port Import)	JAIN GLOBUS LAW FIRMS /DR	
6	C/87365/201 7	Manoj Kumar -Vs- C.C., Mumbai(port-import)	Pradeep Jain Advocate /DR	
7	C/87376/201 7	SHRI HETALBHAI SHAH -Vs- CC (NHAVA SHEVA-IV), MUMBAI	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**